

(4)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 61/(MAH)/2017

CORAM:

Present:

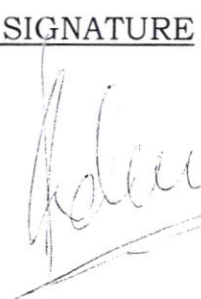
SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: M/s. Eversmile Construction Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ketan Shantilal Darda	Prachin Company Secretary	

Order

CP 61/441/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Due to mistake by the Registry, the third set of Petition bearing no. CP 57/441/NCLT/MB/MAH/2017 is numbered as CP 61/441/NCLT/MB/MAH/2017 whereas the said CP 57/441/NCLT/MB/MAH/2017 has been disposed-off vide an order dated 21.09.2017.
3. In light of above facts this is not a Petition at all and thus becomes Redundant. And accordingly disposed-off.

Sd/-

BHASKARA PANTULA MOHAN
MEMBER (JUDICIAL)

Dated : 12.09.2017

Sd/-

M. K. SHRAWAT
MEMBER (JUDICIAL)